

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 799/GT/2025

Subject : Petition for approval of tariff of MTPS Stage-II (2x195MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NTPC Limited

Respondents : BSPHCL and others.

Date of Hearing : **23.12.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Pragya Pushkar, Advocate, NTPC
Shri Karthikeyan M., Advocate, NTPC
Shri Puneeth Ganapathy, Advocate, BSPHCL
Shri Chiranjeev Singh, Advocate, BSPHCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that since the pleadings have been completed in the matter, the Commission may reserve its order on the petition. This was also affirmed by the learned counsel for the Respondent.

2. The Petitioner is to furnish the following additional information, on or before **10.2.2026**, after serving a copy to the Respondents:

a) *Revised tariff forms for the period 2024-29 w.r.t to the revision in Form 3A submitted as a response to the technical validation letter.*

3. The Respondents are directed to file their replies by **24.2.2026**, with a copy to the Petitioner, who may file its rejoinder, if any, by **10.3.2026**.

4. Subject to the above, the order in the matter was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

